

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 317,318,403,404,434,435 & 436/2018in CP(IB) NO.294/7/HDB/2017
NAME OF THE COMPANY	IVRCL Limited
NAME OF THE PETITIONER(S)	State Bank Of India
NAME OF THE RESPONDENT(S)	IVRCL Limited
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anil Kumar I.A. 403 and 404/18	Advocate	9440569156	M. Anil Kumar
ALAY RAZVI NIRAJ KUMAR	COUNSEL FOR I.P	AKATTORNEYS @HOTMAIL.COM 9685003330	Alay Razi

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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IA No.317, 318, 403, 404, 434, 435 & 436/2018 in
CP (IB) No.294/7/HDB/2017

ORDER

IA 317/2018,

Counsel representing RP present, time is enlarged for filing counter. Counsel Mr.D.Raghavendra Rao for respondent for IOCL, stated that they have filed vakalat to give reply by way of counter to that effect prayed time and time is enlarged.

Counsel representing respondent filed counter and he is directed furnish the copy of the same to RP. For hearing submissions matter is adjourned at request of RP. Applicant is directed to file memo indicating the name of the proper parties for reply in relation to the claim.

IA 403 & 404

Time is enlarged for filing counter of the RP.

IA 434/2018

Filed by the RP mentioned that there is a typographical error as per the order dated 21.08.2018 at para 3 showing that COC held on 07.08.2018 in fact COC was held on 10.07.2018 considering the submissions, said date is considered as 10.07.2018 instead of 07.08.2018. Accordingly IA 434/2018 is closed.

IA 435/2018

RP is directed to send notice to Respondent for appearance and submissions and file proof of service.

IA 318/2018

RP is directed to send notice to Respondent for appearance and submissions and file proof of service.

Put up all IA's on 29.10.2018.



MEMBER JUDICIAL